

**Expulsion of South Africa From UNO**

- \*30. { Shri Hem Barua:  
 Shri Surendra Pal Singh:  
 Shrimati Savitri Nigam:  
 Shri Maheswar Naik:  
 Shri Swell:  
 Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that a concerted move was made at the U.N.O. recently to expel South Africa from the world body; and

(b) if so, the role that India played in that move?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). No specific move has so far been made in the United Nations recently to expel South Africa from that organisation. An item on "The policies of apartheid of the Government of the Republic of South Africa" has, however, been inscribed on the Agenda of the current session of the General Assembly. This item has not yet come up for debate in the Plenary.

27 Members, including India, have also asked for a meeting of the Security Council to discuss this issue. The Security Council is expected to meet shortly.

During its last session, the General Assembly of the United Nations passed a resolution No. 1761 (XVII) on the 6th of November, 1962, which, *inter alia*, requested the Security Council to consider action under Article 6 of the U.N. Charter which provides for expulsion of Members. India co-sponsored and voted for the resolution.

**Educated Unemployment in U.P.**

1. Shri Sarjoo Pandey: Will the Minister of Labour and Employment be pleased to state:

(a) the number of educated unemployed in Uttar Pradesh as on the 31st December, 1962; and

(b) the number of Scheduled Castes and other Backward Classes persons amongst them as on the 31st December, 1962?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) 1,08,533

(b) Scheduled Castes, 8,883  
 Scheduled Tribes\*, 3.

\*Separate figures for other Backward classes are not available.

**Unemployed Women in U.P.**

2. { Shri Sarjoo Pandey:  
 Shri Vishwa Nath Pandey:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of women (both graduates and non-graduates) registered in various employment exchanges in Uttar Pradesh as on 30th June, 1963; and

(b) the number of such candidates who were offered employment assistance from July, 1962 to June, 1963?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b).

Category of applicants	Number on Live Register as on 30th June, 1963	Number placed in employment during July 1962 to June 1963
1	2	3
Graduates . . .	466	73
Matriculates and Intermediates . . .	2,444	746
Below Matriculation standard (including illiterates) . . .	8,605	1,660
TOTAL . . .	11,515	2,479